

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 25th June 2014.

No.HC.VII-280/2011/4033 /A :- Hon'ble the Gauhati High Court has been pleased to partially modify the Notification No.HC.VII-280/2011/838/A, dated 30.01.2013 by substituting Clauses '(a)' and '(c)' in the following manner:-

(a) Grant of all leave (Earned Leave, Commuted Leave and Casual Leave) and Leave Encashment in respect of the Judicial Officers will be granted by the concerned District & Sessions Judges as well as by the concerned Principal Judges of the Family Courts, Judges of Designated Courts and other Presiding Officers under the Administrative Control of the Hon'ble High Court.

(c) Grant of all leave (Earned Leave, Commuted Leave and Casual Leave) and Leave Encashment in respect of the District & Sessions Judges, the Principal Judges of the Family Courts, Presiding Officers of Labour Courts as well as Industrial Tribunals, Judges of Designated Courts, Special Judges, Special Judges of CBI Courts, Presiding Officer of State Appellate Tribunal(s), Members of Motor Accident Claims Tribunals and other Presiding Officers under the Administrative Control of the Hon'ble High Court will be granted by the respective Hon'ble Portfolio Judges with the concurrence of Hon'ble JAD.

N.B.- Clause '(b)' in the High Court's Notification No.HC.VII-280/2011/838/A, dated 30.01.2013 will exist in the same manner.

By Order -

Sd/-

M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.VII-280/2011/ 4034-4047 /A, dated 25.06.2014

Copy to -

1. The Principal Accountant General (A&E), Assam, Guwahati-29/The Accountant General, Nagaland, Kohima/The Accountant General (A&E), Mizoram, Aizawl/The Accountant General, Arunachal Pradesh, Itanagar.
2. LR and Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
4. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl. He is requested to circulate the above notification amongst the Judicial Officers in his state.
6. District & Sessions Judge, Kamrup(Metro), Guwahati/Kamrup, Amingaon/Barpeta/Nalbari/Darrang, Mangaldoi/Sonitpur,Tezpur/Lakhimpur, North Lakhimpur/Dhemaji/Dibrugarh/Tinsukia/Sivasagar/Jorhat/Golaghat/Nagaon /Morigaon/Cachar,Silchar/Karimganj/Hailakandi/Dhubri/Goalpara/Kokrajhar /Bongaigaon/Udalguri.
7. Member Secretary, ASLSA, Guwahti/Principal Judge, Family Court No. 1 & 2, Kamrup,Guwahati & Cachar, Silchar/Presiding Officer, Industrial Tribunal, Guwahati, Dibrugarh and Silchar/Presiding Officer, Labour Court, Guwahati and Dibrugarh/Judge, Designated Court, Assam, Guwahati/ Special Judge, Assam, Guwahati/Special Judge, CBI, Assam, Guwahti/ Special Judge, CBI Addl. Court No 1 & 2, Assam, Guwahti /Presiding Officer, State Appellate Tribunal and Member, MACT, Kamrup, Guwahati/ Member, MACT, (No. 2 & 3) Guwahati, Nalbari, Barpeta, Dhubri, Silchar and Nagaon.
8. Joint Registrar (), Gauhati High Court, Guwahati.
9. Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to circulate the above notification amongst the Judicial Officers in his state.
10. Chief Judicial Magistrate, Kamrup(Metro), Guwahati/Kamrup,Amingaon/Barpeta/Nalbari/Darrang,Mangaldoi/Sonitpur,Tezpur/Lakhimpur, North Lakhimpur/Dhemaji/Dibrugarh/Tinsukia /Sivasagar /Jorhat/Golaghat/ Nagaon/Morigaon/Cachar, Silchar/Karimganj/ Hailakandi /Dhubri/ Goalpara/Kokrajhar/Bongaigaon/Udalguri.
11. Deputy Registrar (), Gauhati High Court, Guwahati.
12. Systems Analyst, Gauhati High Court, Guwahati.
He is directed to upload the above notification in the official website of the Gauhati High Court.
13. Administrative Officer (Judicial) [Apptt./Accts./Correspondence], Gauhati High Court, Guwahati.
14. C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

Wabk
25.06.14